

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Section XI

Chapter-56

CHAPTER 56

**WADDING, FELT AND NONWOVENS; SPECIAL YARNS; TWINE,
CORDAGE, ROPES AND CABLES AND ARTICLES THEREOF**

NOTES:

1. This Chapter does not cover:
 - (a) Wadding, felt or nonwovens, impregnated, coated or covered with substances or preparations (e.g., perfumes or cosmetics of Chapter 33, soaps or detergents of heading 3401, polishes creams of similar preparations of heading 3405, fabric softeners of heading 3809) where the textile material is present merely as a carrying medium;
 - (b) Textile products of heading 5811;
 - (c) Natural or artificial abrasive powder or grain, on a backing of felt or nonwovens (heading 6805);
 - (d) Agglomerated or reconstituted mica, on a backing of felt or nonwovens (heading 6814);
 - (e) Metal foil on a backing of felt or nonwovens (generally Section XIV or XV). Or
 - (f) Sanitary towels (pads) and tampons, napkins and napkin liners for babies and similar articles of heading 9619.

2. The term “felt” includes needleloom felt and fabrics consisting of a web of textile fibres the cohesion of which has been enhanced by a stitch-bonding process using fibres from the web itself.

3. Headings 5602 and 5603 covers respectively felt and nonwovens, impregnated, coated, covered or laminated with plastics or rubber whatever the nature of these materials (compact or cellular).

Heading 5603 also includes nonwovens in which plastics or rubber forms the bonding substance.

Headings 5602 and 5603 do not, however, cover:

- (a) Felt impregnated, coated, covered or laminated with plastics or rubber, contained 50 per cent or less by weight of textile material or felt completely embedded in plastics or rubber (Chapter 39 or 40);
- (b) Nonwovens, either completely embedded in plastics or rubber, or entirely coated or covered on both sides with such materials, provided that such coating or covering can be seen with the naked eye with no account being taken of any resulting change of colour (Chapter 39 or 40); or

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- (c) Plates, sheets or strip of cellular plastics or cellular plastics or cellular rubber combined with felt or nonwovens, where the textile material is present merely for reinforcing purposes (Chapter 39 or 40).
4. Heading 5604 does not cover textile yarn, or strip or the like of heading 5404 or 5405, in which the impregnation, coating or covering cannot be seen with the naked eye (usually Chapters 50 to 55); for the purpose of this provision, no account should be taken of any resulting change of colour.

Exim Code	Item Description	Policy	Policy Conditions
5601	WADDING OF TEXTILE MATERIALS AND ARTICLES THEREOF; TEXTILE FIBRES, NOT EXCEEDING 5 MM IN LENGTH (FLOCK), TEXTILE DUST AND MILL NEPS		
	<i>Wadding of textile materials and articles thereof:</i>		
5601 21	<i>Of cotton:</i>		
5601 21 10	Absorbent cotton wool	Free	
5601 21 90	Other	Free	
5601 22 00	Of man-made fibres	Free	
5601 29 00	Other	Free	
5601 30 00	Textile flock and dust and mill neps	Free	
5602	FELT, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED		
5602 10 00	Needleloom felt and stitch-bonded fibre fabrics	Free	
	<i>Other felt, not impregnated, coated, covered or laminated:</i>		
5602 21 00	Of wool or fine animal hair	Free	
5602 29	<i>Of other textile materials:</i>		
5602 29 10	Of machines other than cotton machinery	Free	
5602 29 20	Of jute (including banded or union jute), other than for machinery	Free	

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5602 29 90	Other	Free	
5602 90 00	Other	Free	
5602 90 10	<i>of Rubberized Coir, needled felt</i>	<i>free</i>	
5603	NONWOVENS, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED		
	<i>Of man-made filaments:</i>		
5603 11 00	Weighing not more than 25 g/m ²	Free	
5603 12 00	Weighing more than 25 g/m ² but not more than 70 g/m ²	Free	
5603 13 00	Weighing more than 70 g/m ² but not more than 150 g/m ²	Free	
5603 14 00	Weighing more than 150 g/m ²	Free	
	<i>Other:</i>		
5603 91 00	Weighing not more than 25 g/m ²	Free	
5603 92 00	Weighing more than 25 g/m ² but not more than 70 g/m ²	Free	
5603 93 00	Weighing more than 70 g/m ² but not more than 150 g/m ²	Free	
5603 94 00	Weighing more than 150 g/m ²	Free	
5604	RUBBER THREAD & CORD, TEXTILE COVERED; TEXTILE YARN, AND STRIP AND THE LIKE OF HEADING 5404 OR 5405, IMPREGNATED, COATED, COVERED OR SHEATHED WITH RUBBER OR PLASTICS		
5604 10 00	Rubber thread and cord, textile covered	Free	
5604 90 00	Other	Free	
5605	METALLISED YARN, WHETHER OR NOT GIMPED BEING TEXTILE YARN, OR STRIP OR THE LIKE OF HEADING 5404 OR 5405, COMBINED WITH METAL IN THE FORM OF THREAD, STRIP OR POWDER OR COVERED WITH METAL		
5605 00	<i>Metallised yarn, whether or not gimped, being textile yarn, or strip or the like of heading 5404 or 5405, combined with metal in the form of thread, strip or powder or covered with metal:</i>		

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5605 00 10	Real zari thread (gold) and silver thread combined with textile thread	Free	
5605 00 20	Imitation zari thread	Free	
5605 00 90	Other	Free	
5606	GIMPED YARN, AND STRIP AND THE LIKE OF HEADING 5404 OR 5405, GIMPED (OTHER THAN THOSE OF HEADING 5605 AND GIMPED HORSEHAIR YARN); CHENILLE YARN (INCLUDING FLOCK CHENILLE YARN); LOOP WALE-YARN		
5606 00	<i>Gimped yarn, and strip and the like of heading 5404 or 5405, gimped (other than those of heading 5605 and gimped horsehair yarn); chenille yarn (including flock chenille yarn); loop wale-yarn:</i>		
5606 00 10	Trimnings, of cotton	Free	
5606 00 20	Trimnings, of man-made fibres	Free	
5606 00 30	Trimnings, of zari	Free	
5606 00 90	Other	Free	
5607	TWINE, CORDAGE, ROPES AND CABLES, WHETHER OR NOT PLAITED OR BRAIDED AND WHETHER OR NOT IMPREGNATED, COATED, COVERED OR SHEATHED WITH RUBBER OR PLASTICS		
	<i>Of sisal or other textile fibres of the genus Agave:</i>		
5607 21 00	Binder or baler twine	Free	
5607 29 00	Other	Free	
	<i>Of polyethylene or polypropylene:</i>		
5607 41 00	Binder or baler twine	Free	
5607 49 00	Other	Free	
5607 50	<i>Of other synthetic fibres:</i>		
5607 50 10	Nylon fish net twine	Free	
5607 50 20	Nylon tyre cord	Free	
5607 50 30	Viscose tyre cord	Free	
5607 50 40	Nylon rope	Free	
5607 50 90	Other	Free	

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5607 90	<i>Other:</i>		
5607 90 10	Coir, cordage and ropes, other than of cotton	Free	
5607 90 20	Cordage, cable, ropes and twine, of cotton	Free	
5607 90 90	Other	Free	
5608	KNOTTED NETTING OF TWINE, CORDAGE OR ROPE; MADE UP FISHING NETS AND OTHER MADE UP NETS, OF TEXTILE MATERIALS		
	<i>Of man-made textile materials:</i>		
5608 11	<i>Made up fishing nets:</i>		
5608 11 10	Made up fishing nets of nylon	Free	
5608 11 90	Other	Free	
5608 19 00	Other	Free	
5608 90	<i>Other:</i>		
5608 90 10	Of cotton	Free	
5608 90 20	Of jute	Free	
5608 90 90	Other	Free	
5609	ARTICLES OF YARN, STRIP OR THE LIKE OF HEADING 5404 OR 5405, TWINE, CORDAGE, ROPE OR CABLES, NOT ELSEWHERE SPECIFIED OR INCLUDED		
5609 00	<i>Articles of yarn, strip or the like of heading 5404 or 5405, twine, cordage, rope or cables, not elsewhere specified or included:</i>		
5609 00 10	Products of coir	Free	
5609 00 20	Articles made up of cotton yarn	Free	
5609 00 30	Articles made up of jute	Free	
5609 00 90	Other	Free	